

PROCEEDINGS OF THE HIGH COURT OF KARNATAKA, BENGALURU

SUBJECT:- Selection of Law Clerk-cum-Research Assistants in the High Court of Karnataka, Bengaluru.

READ:- This office Notification No. HCRB/LCRA-20/2022 dated 03.02.2023 inviting on-line applications for filling up of 13 vacant posts of Law Clerks-cum-Research Assistant and vacancies that may arise as on the date of issuance of final selection proceedings.

ORDER NO. HCRB/LCRA-20/2022

DATED 02ND JUNE 2023

The following candidates are selected as Law Clerk-cum-Research Assistants on the Establishment of High Court of Karnataka, Bengaluru, as per the terms and conditions mentioned in this order:

Sl. No.	Application Number	Name and address of the Candidate Sriyuths/Smts.
1	HCK2303LRA000016	SONIA SINGH R 199I MAIN ROAD, NH PALYA, JP NAGAR, MYSURU-570008
2	HCK2303LRA000063	NIDHI BAJAJ ZOLO BELLA CASA, R.T. NAGAR, BENGALURU-560032.
3	HCK2303LRA000075	PRAJWALA S 814, 3RD CROSS, BOGADI 2ND STAGE NORTH MYSURU-570026
4	HCK2303LRA000127	V SREELAKSHMI FLAT NO. 101, MISRI GARDEN APARTMENTS, PINTOS LANEKODIYALBAIL, MANGALURU DAKSHINA KANNADA-575003

5	HCK2303LRA000084	RAO SHIVANI DINESH 2-44/12,IDDYA VILLAGE GUDDEKOPPALA, SURATHKAL, MANGALORE DAKSHINA KANNADA-575014
6	HCK2303LRA000077	KAVYA B AIRLINES ASHOK NAGAR, SHANTALA NAGAR, BENGALURU-560001
7	HCK2303LRA000076	DIVYA SHREE R 311, HERITAGE RG, UTTARAHALLI MAIN ROAD KENGARI, BENGALURU-560060
8	HCK2303LRA000096	ARUNDHATHI K S 40/1 KYALASANAHALLI BENGALURU-560077
9	HCK2303LRA000069	ADVITI SANIKA ARVIND REVANKAR NANDI PRIDE VILLA, VILLA 9,TC PALYA MAIN ROAD BENGALURU-560016
10	HCK2303LRA000039	MODIN BASHA P CHAGANUR BALLARI-583111
11	HCK2303LRA000125	NAMRATASHREE NARAYAN HEGDE 305 SHARANAM, 15TH CROSS, 5TH MAIN HIG COLONY RMV 2ND STAGE BENGALURU-560094
12	HCK2303LRA000094	SRIVIDYA S B 405 4TH FLOOR, DS MAX SAAGATURAHALLI BENGALURU-560061
13	HCK2303LRA000120	AMRUTHARANI S SAJJAN HOUSE NO 170, KANAKADAS BADAVANE VIJAYAPURA-586109

14	HCK2303LRA000073	BHOOMIKA S M DOOR NO 141, 4TH CROSS, ARALIKATTE CIRCLE, SATHYAMANGALA HASSAN-573201
15	HCK2303LRA000023	LEKHASHREE S S 15/3 MATHRUCHAYA 3RD WARD GULUR MAIN ROAD BAGEPALLI, CHIKKABALLAPUR-561207
16	HCK2303LRA000124	VAISHNAVI G 13 17 2, 1ST CROSS, APPURAO ROAD, SAMEERAPURA CHAMRAJPET BENGALURU-560018
17	HCK2303LRA000054	LALITA N HUGAR HUGAR ONI, KAMALAPUR, DHARWAD-580008
18	HCK2303LRA000017	RAGHUNANDAN K S 634, 3RD MAIN, WEST OF CHORD ROAD, 2ND STAGE MAHALAKSHMIPURAM, BENGALURU-560086
19	HCK2303LRA000028	SANJANA PUROHIT HOUSE NO.63 SHREE LAXMI SADAN GROUND FLOOR BHAIRIDEVARKOPPA, HUBBALLI, DHARWAD-580025

ADDITIONAL LIST

The following twenty one candidates are placed in the additional list to be considered for selection to the post of Law Clerk-cum-Research Assistant only if any of the 19 selected candidates failed to report to the duty within the date prescribed or if any vacancy is created within six months of the selection Notification.

Sl. No.	Application Number	Name and address of the Candidate Sriyuths/Smts.
1	HCK2303LRA000089	JAGANNATH URF NIKHIL RAMAPUR PALA BADAMI ROAD VIDAYARRANYA CROSS, BETAGERI, GADAG-582102
2	HCK2303LRA000066	AKSHATHA JATTENNAVAR NO16, 9TH MAIN, MOODALAPALYA, BYRAVESHWARA NAGAR, BENGALURU-560072
3	HCK2303LRA000056	VISHWAS C J 892/A 1ST FLOOR, 9TH CROSS, MODI HOSPITAL ROAD, MAHALAKSHMIPURAM, BENGALURU-560086
4	HCK2303LRA000043	SUNANDA PAUL NO. 138 1ST FLOOR, K.S.NILAYAM, 8TH CROSS, 17TH MAIN, FREEDOM FIGHTERS COLONY, LAGGERE, BENGALURU-560058
5	HCK2303LRA000078	SHREYA SUNIL UTTURE 926, BURJI GALLI BHOJ BELAGAVI-591263
6	HCK2303LRA000097	NAMRATA S HOSMATH 3935/A, 2ND CROSS, B BLOCK, SUBRAMANYANAGAR, BENGALURU-560021
7	HCK2303LRA000053	SPOORTHY S BETAGERI 160, SANNA MASUTI ONI YADWAD , DHARWAD-581206
8	HCK2303LRA000049	RAKSHITHA A UDDANDAHALLI, , CHIKKANAHALLI (P), TAVEREKERE (H), BANGLORE SOUTH, BENGALURU-562130
9	HCK2303LRA000024	SHILPASHREE M NO 39 KURUBAS STREET MANAGALLI, HANUR, CHAMRAJNAGAR-571439

10	HCK2303LRA000082	GOWRI SANKER M NO 175, 2ND CROSS, SARBANDEPALYA BSK 2ND STAGE BENGALURU-560070.
11	HCK2303LRA000010	AKSHATHA RAMESH S 34, 2ND CROSS, 3RD STAGE, VINAYAKA LAYOUT, BEHIND SBI, ULLAL MAIN ROAD BENGALURU-560110
12	HCK2303LRA000029	VISHWANATH LAKSHMINARAYANA HEGDE 1, DANTALIGE, PO-MAGOD COLONY YELLAPUR, UTTARA KANNADA-581359
13	HCK2303LRA000013	AKSHATHA S N NO 9 5TH CROSS PIPE LANE ROAD, MALLESHWARAM BENGALURU-560055
14	HCK2303LRA000080	SANIA NIYAZ AKHTAR MOHALLA AMRUTHUR, KUNIGAL, TUMAKURU-572111
15	HCK2303LRA000083	SAMEER I M AL HEBA COMPLEX NEAR ABBAS KHAN COLLEGE, CUBBON PET BENGALURU-560002
16	HCK2303LRA000114	PUSHPA R KUNDUR , HONNALI DAVANGERE-577219
17	HCK2303LRA000119	SHILPA S EDIGARAPALYA MAYASANDRA POST THIPPASANDRA HOBLI, MAGADI RAMANAGARA-561101
18	HCK2303LRA000004	VEENASHREE HOUSE NO.31, 1ST CROSS, RAJATGIRI, DHARWAD-580004
19	HCK2303LRA000067	SUBIYA TASNEEM 27/3 JC NAGAR BENGALURU-560006

20	HCK2303LRA000003	KEERTHI R NO.6, SURABHI NAGAR , J.P NAGAR, 8TH PHASE JAMBUSAVARI DINNE, BENGALURU-560076
21	HCK2303LRA000064	SANJANA N S NO.42, 9TH CROSS, OPP MAHALAKSHMI LAYOUT, NEXT TO MAHALAKSHMI LAYOUT RESIDENTS FORUM POST OFFICE MAHALAKSHMIPURAM BENGALURU-560086

TERMS AND CONDITIONS

1. The selection of Law Clerk - cum - Research Assistants is purely on temporary and on contract basis.
2. The selected candidates are required to report before the Registrar General, High Court of Karnataka, Bengaluru within 07 days from the date of webhosting the selection notification by submitting all relevant original documents.
3. Each Law Clerk-cum-Research Assistant will be attached to one of the Hon'ble Judge of the High Court and he/she will assist the Hon'ble Judge not only in the judicial work but also in the administrative work.
4. The duties and responsibilities of a Law Clerk-cum-Research Assistant will include:
 - (i) Reading of case files, preparation of the case including case summary and notes and chronology of events;
 - (ii) Identifying facts / issues/ questions that may arise or may have to be addressed;
 - (iii) Presence in the Court during the hearing of cases, taking notes of arguments and citations;
 - (iv) Research work on case law, books and articles for the purpose of assisting the Hon'ble Judge in the preparation of Judgments; and

- (v) Assisting the Hon'ble Judge to prepare speeches and academic papers.
5. The Law Clerk - cum - Research Assistant will have free access to the Court Room / Library and also to all materials including computers and internet.
 6. The Law Clerk-cum-Research Assistant will be allowed to access to the Chamber of the Hon'ble Judge with the prior permission of the Hon'ble Judge.
 7. During the period of assignment, the Law Clerk-cum-Research Assistants will be paid a monthly honorarium of Rs.25,000/- (Rupees Twenty Five Thousand only) or such other enhanced honorarium as may be sanctioned by the Government. The term of assignment shall be till 31.01.2024 or one year from the date of report to duty and subject to extension by High Court of Karnataka/Government.
 8. The Law Clerk-cum-Research Assistant is full time assignment and during the period of assignment, he/she will not be entitled to practice as advocate or to take up any employment. The Law Clerk-cum-Research Assistant is required to give necessary intimation to the Bar Council with regard to his/her taking the assignment as such.
 9. The Law Clerk - cum - Research Assistant is liable to maintain proper discipline and complete confidentiality at all times.
 10. The Law Clerk-cum Research Assistant attached to a particular Hon'ble Judge will not be entitled to appear before that Hon'ble Judge for a period of one year from the date of termination of the assignment.
 11. The Law Clerk - cum - Research Assistant will not be entitled to appear in any case handled by the Hon'ble Judge to whom he/she was attached, regardless of whether he/she had worked on that case.

12. The assignment as Law Clerk - cum - Research Assistant will not confer any right or preference for any employment under the High Court of Karnataka or the Government.
13. Only on satisfactory completion of the assignment, a Law Clerk - cum - Research Assistant will be entitled to a Certificate issued by the High Court of Karnataka certifying that he/she has satisfactorily completed the assignment as Law Clerk - cum - Research Assistant in the High Court of Karnataka.
14. The male Law Clerk - cum - Research Assistant shall wear a black coat and tie and a female Law Clerk - cum - Research Assistant shall wear a black coat. While on duty he/she shall also wear the badge issued by the High Court and shall carry a photo affixed identity card.
15. A Law Clerk - cum - Research Assistant will be entitled for leave only for a total number of 12 days during the period of assignment. However, he/she shall not avail leave for more than 3 days in a calendar month.
16. The Law Clerk - cum - Research Assistant shall be present for assisting the Hon'ble Judge at 9.30 a.m. on all working days.
17. The selected candidates shall work/will be posted at High Court of Karnataka Principal Bench at Bengaluru or Benches at Dharwad and Kalaburagi, if necessary.
18. The Private Secretary to the Hon'ble Judges shall maintain an Attendance Register for the Law Clerk - cum - Research Assistant and the Law Clerk - cum - Research Assistant will be paid the honorarium only on production of the certificate issued by the Private Secretary to the Hon'ble Judges regarding attendance.
19. The Law Clerk - cum - Research Assistant shall give one month prior intimation to this office in case of resignation to the said post.
20. Any violation of the above mentioned terms and conditions or any breach of discipline or any misconduct by the Law Clerk - cum - Research Assistant will attract termination of appointment without any notice.

21. The candidates at additional list will be considered for selection only if any of the selected candidates fail to report to the duty within the date prescribed or if any vacancy is created within six months of the selection Notification.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

**Sd/-
(K.S. BHARATH KUMAR)
REGISTRAR GENERAL**

TO:

1. The Candidates concerned,
2. The Secretary to Hon'ble the Chief Justice,
3. The Assistant Registrar - cum - PS to Hon'ble the Chief Justice,
4. The Private Secretaries to all the Hon'ble Judges,
5. The P.As to all the Registrars,
6. The Section Officers, HCA-I and Budget Branch for information and necessary action,
7. Proceedings file,
8. Office Copy.